

powers and the contract conditions have been modified to bring efficiency in contract management.

Expansion of Railways in Uttarakhand

‡1041. SHRI MAHENDRA SINGH MAHRA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has formulated any action plan for expansion of Railways in Uttarakhand in the ensuing years; and

(b) if so, the details thereof, and if not, the details of the policy to be adopted for the expansion of Railways in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) : (a) and (b) New line surveys are routinely taken up on requests received from State Government/elected representatives of the people and new line projects are also routinely sanctioned. This is a continuous process. No separate action plan has been devised for expansion of railway network in Uttarakhand. 3 new line projects falling partly/fully in Uttarakhand State *viz.* “Rishikesh-Karanprayag”, “Deoband-Roorkee” and “Kiccha-Khatima” new line projects have been sanctioned.

Approval to projects announced by Government

1042. SHRI SHIVANAND TIWARI : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that after a project is announced by Government on floor of the House, feasibility study or survey is undertaken and cost if arrived at and after that it is sent to the Planning Commission for in-principle approval;

(b) how many projects were dropped after the feasibility study/survey during the last five years; and

(c) how many projects were sent to the Planning Commission in the last five years and how many of them were granted in- principle approval, the State-wise details thereof?

‡Original notice of the question was received in Hindi.